

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-564/ND/2019
(CA No.613/2019)

In the matter of :

India Factoring and Finance Solutions (P) Ltd

..PETITIONER

Vs.

Globalite Industries (P) Ltd

..RESPONDENT

SECTION

Under Section 7 of IBC, 2016

Order delivered on 13.9.2019

Coram :

Sh. R. Varadharajan,
Hon'ble Member (Judicial)
Shri Kapal Kumar Vohra,
Hon'ble member (Technical)

For the Petitioner /Op. Creditor : Mr. P. Nagesh, Ms. Aditi Sharma, Ms. Padma Priya,
Advocates

For the Respondent/Corporate Debtor :
For the Intervener :

ORDER

Heard Ld. Counsel for the Applicant.

Order is reserved.

- Sd-

(K.K. VOHRA)
MEMBER (TECHNICAL)

Surjit

- Sd-

(R. VARADHARAJAN)
MEMBER (JUDICIAL)